

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 184 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies**

**...Appellant**

**Versus**

**M/s Jai Shree Finance Services Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. kamal Kant Jha, Advocate.**

**For Respondent: None**

**O R D E R**  
**(Virtual Mode)**

**22.01.2021** In terms of order dated 16-12-2020, learned counsel for the Appellant filed Additional Affidavit in the form of Paper Book on 18-01-2021. Bringing on record the Civil Appeal has been filed by the Appellant before the Hon'ble Supreme Court of India against the order dated 04-12-2019 in Company Appeal (AT) No. 88 of 2019.

List the Appeal 'For Admission (After Notice)' on **26<sup>th</sup> February, 2021** on that day, learned counsel for the Appellant will inform this Appellate Tribunal about status of the Civil Appeal filed before the Hon'ble Supreme Court of India.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**